

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:5032  
ANSWERED ON:27.04.2010  
IMPORT OF SUGAR BY STATES  
Guddu Shri Premchandra

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether sugar is being imported by the State Governments;
- (b) if so, the details thereof, State-wise; and
- (c) the names of States which have imported sugar during the last three years alongwith the names of countries from which it has been imported?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a), (b) and (c): There was hardly any import of sugar in 2006-07 and 2007-08 sugar seasons (October-September). In order to augment domestic stocks of sugar, the Central Government has allowed duty-free import of raw and white/refined sugar upto 31.12.2010. The duty-free import of white/refined sugar, which is directly consumable, was initially allowed w.e.f. 17.4.2009 to STC/MMTC/PEC and NAFED upto 1 million ton, and was opened up w.e.f. 31.07.2009 to other Central/State Government agencies and to private trade. Currently, the duty-free import of white/refined sugar is allowed upto December, 2010 without any quantitative cap. So far, no State Government has intimated import of raw sugar on its account in 2008-09 and 2009-10 sugar seasons.